GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4462 TO BE ANSWERED ON 22.03.2018

WORK DAYS UNDER MGNREGS

4462. SHRI NALIN KUMAR KATEEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of households which availed 100 days of work during the last three years and the current year under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country, State-wise and year-wise;
- (b) whether the percentage has been very low/marginal in providing 100 days of work to the people and if so, the details thereof;
- (c) the reasons for not availing/ providing 100 days of work for households under the said scheme;
- (d) whether the Government has taken any steps to ensure that the available provision of 100 days to all households in the drought affected areas of the country is being properly implemented and if so, the details thereof; and
- (e) whether the Government has made additional provision of the funds and if so, the details thereof and the response of the State Governments thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. State/UT-wise details of %age of households availed 100 days of employment under MGNREGS during the last three years and current year 2017-18 (as on 19.03.2018) are given at **Annexure**.

(d)&(e): The MGNREGA provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a Financial Year. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare. MGNREGA is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4462 dated	
22.03.2018.	

		%age of households availed 100 days of employment				
		2017-18				
~	~				(as on	
SI No	States	2014-15	2015-16	2016-17	19.03.2018)	
1	ANDHRA PRADESH	11.59	16.32	14.63	10.91	
2	ARUNACHAL PRADESH	0.00	1.05	0.00	0.00	
3	ASSAM	1.08	2.81	0.73	0.57	
4	BIHAR	2.96	3.90	0.62	0.59	
5	CHHATTISGARH	2.75	11.16	8.11	11.78	
6	GOA	1.39	0.00	0.00	0.00	
7	GUJARAT	3.22	3.45	1.15	1.13	
8	HARYANA	2.48	2.13	0.89	1.25	
9	HIMACHAL PRADESH	4.77	4.82	2.10	2.12	
10	JAMMU AND KASHMIR	2.38	5.31	5.57	4.35	
11	JHARKHAND	7.42	15.48	2.13	3.48	
12	KARNATAKA	3.78	10.76	10.80	1.44	
13	KERALA	7.14	11.02	7.77	5.60	
14	MADHYA PRADESH	5.68	8.35	5.03	3.53	
15	MAHARASHTRA	14.26	17.13	11.71	10.59	
16	MANIPUR	0.00	0.00	0.00	0.00	
17	MEGHALAYA	9.25	13.25	20.86	19.38	
18	MIZORAM	0.00	0.00	29.86	0.00	
19	NAGALAND	0.00	0.36	0.05	0.00	
20	ODISHA	5.58	9.89	1.76	2.21	
21	PUNJAB	0.69	1.58	0.65	1.25	
22	RAJASTHAN	7.63	11.10	9.22	3.40	
23	SIKKIM	5.81	14.81	12.33	3.53	
24	TAMIL NADU	5.89	13.98	21.09	2.41	
25	TELANGANA	6.59	16.29	6.86	7.38	
26	TRIPURA	43.21	53.46	20.13	0.81	
27	UTTAR PRADESH	2.80	3.42	0.83	0.68	
28	UTTARAKHAND	1.69	3.66	4.70	3.58	
29	WEST BENGAL	3.09	6.72	3.43	10.01	
30	ANDAMAN AND NICOBAR	6.82	2.08	4.17	0.00	
31	PUDUCHERRY	0.00	0.00	0.00	0.00	
	Total	6.02	10.07	7.79	4.79	